

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NOS. 240 & 241 OF 2015
APPEAL NO. 203 OF 2015**

Dated: 8th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017 AND APPEAL NOS.
240 & 241 OF 2015**

In the matter of:

**Indian Wind Power Association Appellant(s)
Vs.
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors.
..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Ganesan
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan
Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R 1-3

APPEAL NO. 203 OF 2015

In the matter of:

**TANTRANSCO Ltd. & Ors. Appellant(s)
Vs.
M/s Indian Wind Power Association & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Ganesan
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan
Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R. 1-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **24.01.2018.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss